SCHEDULE

FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF **UNIQUE INTERTRADE PRIVATE LIMITED**

	RELEVANT PARTICULARS	
1.	NAME OF CORPORATE DEBTOR	**Unique Intertrade Private Limited**
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	07/09/2012
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED / REGISTERED	ROC-Ahmedabad
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTIFICATION NUMBER OF CORPORATE DEBTOR	U51506GJ2012PTC071866
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	409, P.B. Parekh Tower, Opp. Vanijya Bhavan, Kankaria, Ahmedabad, Gujarat, India, 380022
6.	INSOLVENCY COMMENCEMENT DATE IN RESPECT OF CORPORATE DEBTOR	19.11.2026 (Order dt. 19.11.2026 received through email)
7.	ESTIMATED DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	18.05.2027
8.	NAME AND REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS INTERIM RESOLUTION PROFESSIONAL	Bhupendra Singh Narayan Singh Rajput Reg.No.IBBI/IPA-001/IP-P00397/2017-18/10715
9.	ADDRESS AND E-MAIL OF THE INTERIM RESOLUTION PROFESSIONAL, AS REGISTERED WITH THE BOARD	A-309, Atma House, Opp. Old RBI, Ashram Road Ahmedabad – 380 009 Mobile No. 9426014155 email.:cabsrajput309@gmail.com
10.	ADDRESS AND E-MAIL TO BE USED FOR CORRESPONDENCE WITH THE INTERIM RESOLUTION PROFESSIONAL, IF DIFFERENT FROM THOSE GIVEN AT SL. NO.9.	Address same as mentioned in sr. 9 Email ID:: ip.unique2012@gmail.com
11.	LAST DATE FOR SUBMISSION OF CLAIMS	04.12.2026
12.	CLASSES OF CREDITORS, IF ANY, UNDER CLAUSE (B) OF SUB-SECTION (6A) OF SECTION 21, ASCERTAINED BY THE INTERIM RESOLUTION PROFESSIONAL	N.A
13.	NAMES OF INSOLVENCY PROFESSIONALS IDENTIFIED TO ACT AS AUTHORIZED REPRESENTATIVE OF CREDITORS IN A CLASS (THREE NAMES FOR EACH CLASS)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: https://ibbi.gov.in/en/home/downloads. Physical Address: NA

Notice is hereby given that the National Company Law Tribunal, Ahmedabad has ordered the commencement of a corporate insolvency resolution process of the **UNIQUE INTERTRADE PRIVATE LIMITED** order dt: 19th November, 2026 and the same is received through email by IRP on 19.11.2026.

The creditors of UNIQUE INTERTRADE PRIVATE LIMITED , are hereby called upon to submit their claims with proof on or before **4th December,2026**to the interim resolution professional at the address mentioned against entry No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date :20/11/2026
Place : Ahmedabad

CA BHUPENDRA SINGH RAJPUT IBBI/IPA-001/IP-P00397/2017-18/10715 INSOLVENCY PROFESSIONAL

Bhupendra Singh Narayan Singh Rajput
Interim Resolution Professional
AFA valid till 30.06.2027

केनरा बैंक Canara Bank

Syndicate

Canara Bank, Ahmedabad Odhav Branch (3258)

AUCTION SALE NOTICE

The under mentioned persons are hereby informed that they have failed to pay off the liability in the loan accounts despite giving multiple notices. They are therefore requested to pay off the liability and other charges and redeem the pledged securities on or before **03-12-2026** failing which the said securities will be sold by the Bank in public auction at the cost of the borrower as per Bank's procedure, without further notice, at the absolute discretion of the Bank

Sl. No.	Date of Loan	Loan Number	Name and address of the borrower	Liability (Rs.)
1	21-02-2026	164127247254	Shri MANIYAR MOHAMMADSHAFI ABDULKADAR 32/7/B/4 FULWALA NI CHALI, WAREHOUSE PACHAD DANILIMDA SHAH ALAM ROZA AHMEDABAD, GUJARAT- 380028	Rs. 5,42,166/-

Date : 19-11-2026 **Authorised Officer / Manager**
Place : Ahmedabad **Canara Bank,Odhav Branch (3258)**

SCHEDULE
FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF UNIQUE INTERTRADE PRIVATE LIMITED

	RELEVANT PARTICULARS	
1.	Name of Corporate Debtor	**Unique Intertrade Private Limited**
2.	Date of incorporation of corporate debtor	07/09/2012
3.	Authority under which corporate person is incorporated/ registered	ROC-Ahmedabad
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51506GJ2012PTC071866
5	Address of the registered office and principal office (if any) of corporate debtor	409, P.B. Parekh Tower, Opp. Vanijya Bhavan, Kankaria, Ahmedabad, Gujarat, India, 380022
6	Insolvency commencement date in respect of corporate debtor	19.11.2026 (Order dt. 19.11.2026 received through email)
7	Estimated date of closure of insolvency resolution process	18.05.2027
8	Name and registration number of the insolvency professional acting as Interim Resolution Professional	**Bhupendra Singh Narayan Singh Rajput** Reg.No.IBBI/IPA-001/IP-P00397/ 2017-18/10715
9	Address and e-mail of the Interim Resolution Professional, as registered with the Board	A-309, Atma House, Ashram Road, Opp. Old RBI, Ahmedabad – 380 009. Mobile No. 9426014155 Email ID: cabsrajput309@gmail.com
10	Address and e-mail to be used for correspondence with the interim resolution professional if different from those given at sl. no.9.	Address same as mentioned in sr. 9 Email ID:: ip.unique2012@gmail.com
11	Last date for submission of claims	04.12.2026
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	N.A.
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N.A.
14	(a) Relevant Forms and (b) Details of authorized representatives	Web link: https://ibbi.gov.in/en/home/downloads. Physical Address: NA

Notice is hereby given that the National Company Law Tribunal, Ahmedabad has ordered the commencement of a corporate insolvency resolution process of the **UNIQUE INTERTRADE PRIVATE LIMITED** order dt: 19th November, 2026 and the same is received through email by IRP on 19.11.2026.

The creditors of UNIQUE INTERTRADE PRIVATE LIMITED , are hereby called upon to submit their claims with proof on or before **4th December,2026** to the interim resolution professional at the address mentioned against entry No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
Bhupendra Singh Narayan Singh Rajput
Interim Resolution Professional
AFA valid till 30.06.2027

Date: 20.11.2026
Place: Ahmedabad

AAVAS FINANCIERS LIMITED

(CIN:L65922RJ2011PLC034297) **Regd. & Corp. Office: 201-202, 2nd Floor, South End Square, Mansarovar Industrial Area, Jaipur. 302020**

Aavas — SAPNE AAPKE, SAATH HAMAARA

POSSESSION NOTICE

Whereas, The undersigned being the Authorised Officer of **AAVAS FINANCIERS LIMITED** under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred upon me under section 13(12) read with Rule 9 of the Security Interest (Enforcement) Rules 2002, issued a Demand Notice calling upon the borrowers mentioned herein below to repay the amount mentioned in the respective notice within 60 days from the date of receipt of the said notice. The borrowers having failed to repay the amount, undersigned has taken possession of the properties described herein below in exercise of powers conferred on me under Section 13(4) of the said Act read with Rule 9 of the said rules on the dates mentioned as below.
The borrower andGuarantor in particular and the public in general is hereby cautioned not to deal with the properties and any dealings with the property will be subject to the charge of the **AAVAS FINANCIERS LIMITED** for an amount mentioned as below and further interest thereon.

Name of the Borrower	Date & Amount of Demand Notice	Description of Property	Date & Type of Possession
Himanshu S Parmar, Tejalben Parmar Guarantor : Parth Pravinbhai Vaghela (A/C NO.) 191201601386399	5 Sep 26 Rs. 426644/- 4 Sep 26	Flat No. B - 501 , Tower B , Fifth Floor , T.P.No. 1 , F.P.No. 38 , Ews -2 , Baroda, Vadodara, Gujarat **Admeasuring 39.40 Sq.Mt.**	Symbolic Possession Taken On 17 Nov 26
Kantaben Kantibhai Solanki, Kantibhai Keshubhai Solanki, Gautam Kantibhai Solanki (A/C NO.) 231227402801215	5 Sep 26 Rs. 198749/- 4 Sep 26	Property No.4102, Of Plot No. 7, Survey No. 167, Village-Paddhari, Sub-District- Paddhari, District-Rajkot, Gujarat **Admeasuring 83.61 Sq. Mtrs .**	Symbolic Possession Taken On 17 Nov 26
Amitbhai Mahendrabhai Vaghela, Mahendarakumar Baramatbhai Vaghela, Girishbhai Mahendrabhai Vaghela (A/C NO.) 181201500736213 & 191201501128972	5 Sep 26 Rs. 427670/- & Rs. 215438/- 4 Sep 26	Property No - 932, Area Known As "Vankar Vas" Mouje - Sanathal, Ta- Sanand, Dist - Ahmedababd, Gujarat 282210 **Admeasuring 154 Sq.Yard**	Symbolic Possession Taken On 17 Nov 26
Prashant Indravadan Chauhan, Indravadan Keshavlal Chauhan, Ushaben Indravadanbhai Chauhan (A/C NO.) 231201503063094 & 231201503172495	5 Sep 26 Rs. 1781399/- & Rs. 757035/- 4 Sep 26	Flat No. B-503 On 5th Floor In Block No. B, - Scheme Samanvay Residency, Survey No. 383/2/2/1 Of T.P. No. 69 F.P. No. 158/2 Paiki S.P. 1., Village Zundal, Gandhinagar, Dist. Gandhinagar. Gujarat **Admeasuring 56.16 Sq.Mts.**	Symbolic Possession Taken On 17 Nov 26
Sanjay Thakor, Laxmiben Thakor, Jivanbhai Sursangji Thakor Guarantor : Cheharaji Bhikhaji Thakor, Fulchand Jayantibhai Thakor (A/C NO.) 221201502614339	7 Jul 26 Rs. 1629541/- 5 Jul 26	Flat No. 204, 2nd Floor, Block S, Scheme Devnandan Parisar-2, Moje - Adalaj, Taluka - Gandhinagar, Gandhinagar, Gujarat (India)- 382421 / **Admeasuring Build Up Area 55.66 Sq. Mts.**	Symbolic Possession Taken On 17 Nov 26
Patel Rajeshbhai Nathubhai, Shitalben Rajeshbhai Patel, Nathubhai Samjibhai Rakja Guarantor : Hiren Parmar (A/C NO.) 221210002823824	5 Sep 26 Rs. 907301/- 4 Sep 26	Flat No.301, On Third Floor Of Wing B/3, Sardar Patel Aavas, R.S.No 22 And 25 Paiki, Ward No.15, T.P Scheme No.2, F P No.128, Satyam Colony, Main Road, Opp.Airforce 2 Gate, Tal. & Dist. Jamnagar, Gujarat **Admeasuring 58.61 Sq.Mts**	Symbolic Possession Taken On 17 Nov 26
Jyotikaben K Mehta, Kiran B Mehta Guarantor : Sureshkumar Vijaykumar Depan (A/C NO.) 231201503180084 & 231201503215854	7 May 26 Rs. 1656001/- & Rs. 542489/- 7 May 26	Flat No. D/502 On 5th Floor Of Block No. D, In The Scheme Known As Shyamvelly Flat, Situated At Mouje Chandkheda, Tal. Sabarmati, Dist. Ahmedabad On Land Bearing Final Plot No. 155 Of T. P. Scheme No. 22 Of Survey No. 613/2 In The Registration Sub-District And District Of Ahmedabad-2 (Vadaj).Ahmedabad, Gujarat (382424) **Admeasuring 100 Sq.Yards. I.E. 83.61 Sq.Mtrs. (Super Built-Up) Construction Area And Undivided Share 28 Sq.Mtrs.**	Symbolic Possession Taken On 17 Nov 26
Jayaben Vashrambhai Jugarejia, Jograjiya Vijyaben Maheshbhai, Jograjiya Mahesh Vashrambhai (A/C NO.) 231231603187883	5 Sep 26 Rs. 372374/- 4 Sep 26	Property/House No. 86, At Village- Kalipat, Tal & Dist - Rajkot, Gujarat **Admeasuring 119.0088 Sq.Mts**	Symbolic Possession Taken On 17 Nov 26
Manishaben Bhanderi, Kalpeshbhai Ratnabhai Bhanderi Guarantor : Prakash Vallabhbhai Sankhavara (A/C NO.) 241210004097911	5 Sep 26 Rs. 311697/- 4 Sep 26	House No. 162, Gamtal, Village Juvanpar, Tal. Kalavad, Dist. Jamnagar, Gujarat 361162 **Admeasuring 53.60 Sq. Mtrs.**	Symbolic Possession Taken On 17 Nov 26
Chandu Singh Nirmal Singh, Suman Kanwar (A/C NO.) 241220704081335	5 Sep 26 Rs. 2598613/- 4 Sep 26	Flat No. 874, In Block No. G/73, Second Floor, Shivam Apartment, Village Vadaj, Tal. Sabarmati, Dist. Ahmedabad, Gujarat 382480 **Admeasuring 46.45 Sq.Mtrs.**	Symbolic Possession Taken On 17 Nov 26
Bhavesh Jambukiya, Shilpaben Jambukiya, Mavajibhai Jambukiya (A/C NO.) 241201704361853	5 Sep 26 Rs. 534643/- 4 Sep 26	Property No. 163, Gadhadiya (Jam), Tal. Jasdan, Dist. Rajkot Gujarat (In)- 360025	Symbolic Possession Taken On 17 Nov 26
Dharmendra Gajjar, Prabhaben Prabhaben Gajjar (A/C NO.) 251231804893618	6 Aug 26 Rs. 268807/- 4 Aug 26	Flats No-501, Block No-D, Ews-63, Odhav, Ahmedabad City, Ahmedabad, Gujarat (In)- 382415	Symbolic Possession Taken On 17 Nov 26
Maheshwari Bipinkumar Kanjibhai, Maheshwari Kanjibhai Bijalbhai, Hansa Kanji Maheshwari (A/C NO.) 251223705249352	5 Sep 26 Rs. 1615397/- 4 Sep 26	Plot No. 195, Village Shree Meghpar Borichi, Tal. Anjar, Dist. Katch, Gujarat (In)- 370230 / **Admeasuring 110.68 Sq. Mtrs.**	Symbolic Possession Taken On 17 Nov 26

Place : Gujarat **Date: 21-11-2026** **Authorised Officer Aavas Financiers Limited**

---

pnb Housing Finance Limited

Regd. Off:- 9th Floor, Antriksh Bhawan, 22 K.G. Marg, New Delhi-110001. Ph.: 011-23357171, 23357172, 23705414, Web.: www.pnbhousing.com

Branch Office : Shop no 209, 2nd Floor, Sun complex2, Behind Navjivan Dalbati Motipura, Himatnagar, Gujrat-383001
Branch Office : PNB Housing Finance Limited, Office No. 206-A&B, Second Floor, Trividh Chamber, Opp. Fire Station, Nr. Rushabh Petrol Pump, Ring Road, Surat -395002,Gujrat

NOTICE UNDER SECTION 13 (2) OF CHAPTER III OF SECURITISATION & RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT 2002, READ WITH RULE 3(1) OF THE SECURITY INTEREST (ENFORCEMENT) RULES, 2002 AMENDED AS ON DATE

We, the PNB Housing Finance Ltd. (hereinafter referred to as "PNBHFL") had issued Demand notice U/s 13(2) of Chapter III of the Securitization & Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (hereinafter referred to as the "Act") By our Himatnagar office Situated at Shop no 209, 2nd Floor, Sun complex2, Behind Navjivan Dalbati Motipura, Himatnagar, Gujrat-383001/By our Surat office Situated at PNB Housing Finance Limited, Office No. 206-A&B, Second Floor, Trividh Chamber, Opp. Fire Station, Nr. Rushabh Petrol Pump, Ring Road, Surat -395002,Gujrat. The said Demand Notice was issued through our Authorized Officer, to you all below mentioned Borrowers/Co-Borrower/Guarantors since your account has been classified as Non-Performing Assets as per the Reserve Bank of India/ National Housing Bank guidelines due to nonpayment of installments/ interest. The contents of the same are the defaults committed by you in the payment of installments of principals, interest, etc. The outstanding amount is mentioned below. Further, with reasons, we believe that you are evading the service of Demand Notice and hence this Publication of Demand Notice which is also required U/s 13(2) of the said Act. You are hereby called upon to pay PNBHFL within a period of 60 Days of the date of publication of this demand notice the aforesaid amount along with up-to-date interest and charges, failing which PNBHFL will take necessary action under all or any of the provisions of Section 13(4) of the said Act, against all or any one or more of the secured assets including taking possession of the secured assets of the borrowers and guarantors. Your kind attention is invited to provisions of sub-Section (8) of Section 13 of the of the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 where under you can tender/pay the entire amount of outstanding dues together with all costs, charges and expenses incurred by the PNB HFL only till the date of publication of the notice for sale of the secured assets by public auction, by inviting quotations, tender from public or by private treaty. Please also note that if the entire amount of outstanding dues together with the costs, charges and expenses incurred by the PNB HFL is not tendered before publication of notice for sale of the secured assets by public auction, by inviting quotations, tender from public or by private treaty, you may not be entitled to redeem the secured asset(s) thereafter. **FURTHER you are prohibited U/s 13(13) of the said Act from transferring either by way of sale, lease or in any other way the aforesaid secured assets.**

Loan Account Number(s)	Name of Borrower/Co-Borrower	Name & Address of Guarantor(s)	Property(ies) Mortgaged	Date of Demand Notice	Amount O/s as on date Demand Notice
HOU/ RHIM/ 0924/ 5069640 B.O.: Himatnagar	**Borrower: Mr./Ms. Vijaykumar D Kandhari,** C-208, Keshav Hight, Berna, Himatnagar, Gujarat, 383001,India, Sabarkantha, Gujarat, India, 383001/ Gayatri Aloo Bhandar,Chhapariya Char Rasta, Nr.Shaktinagar, Himatnagar, Sabarkantha, Gujarat, India, 383001/ Surveyno:-315 Paiki, Flat No:-208, Second Floor, Keshavheights, Mouje:- Berna., Taluka:- Himmatnagar, Dist:- Sabarkantha- 383001, Keshav Height, Berna, Himatnagar, Sabarkantha, Gujarat, India, 383001/ **Co-Borrower: Mr./Ms. Durgaben Sindhi,** C-208, Keshav Height, Berna Himatnagar, Gujarat, 383001, India, Sabarkantha, Gujarat, India, 383001/ Surveyno:-315 Paiki, Flat No:-208, Second Floor, Keshavheights, Mouje:- Berna., Taluka:- Himmatnagar, Dist:- Sabarkantha- 383001, Keshav Height, Berna, Himatnagar, Sabarkantha, Gujarat, India, 383001	NA	Surveyno:-315 Paiki, Flat No:-208, Second Floor, Keshavheights, Mouje:- Berna, Taluka:- Himmatnagar, Dist:- Sabarkantha- 383001, Keshav Height, Berna, Himatnagar, Sabarkantha, Gujarat, India, 383001	05th Nov 2026	Rs.11,95,442.00 (Rupees Eleven Lakhs Ninety Five Thousand Four Hundred Forty Two Only)
HOU/ RSRT/ 0723/ 1133317 & NHL/ RSRT/ 0823/ 1145236 B.O. Surat	**Borrower:Mr./Ms. Premchand Chothuram Prajapat,** F 221,Sitaram Nagar Society,9E6C6E0044732F163941Bb1528820Ad704C25B977E72689Dd6,Near Archna School,Punagam Road, Surat, Gujarat, India, 395010/P 1098 99,Gr Floor,Surat Textile Market, Ring Road, Surat, Gujarat, India, 395002/Flat No C 201, 2nd Floor Building C, Maruti Residency, Rs No 102 1 102 2 Block No 104 105 Plot No 4 To 7, Shivam Residency Off, Surat Bardoli Road, Kadodara Palsana, Surat, Gujarat, 394327/**Co-Borrower: Mr./Ms. Sushiladevi Premchand Prajapat.** F 221, Sitaram Nagar Society, Near Archna School, Punagam Road, Surat, Gujarat, India, 395010/Flat No C 201, 2nd Floor Building C, Maruti Residency, Rs No 102 1 102 2 Block No 104 105 Plot No 4 To 7, Shivam Residency Off, Surat Bardoli Road, Kadodara Palsana, Surat, Gujarat, 394327	NA	Flat No C 201, 2nd Floor Building C, Maruti Residency, RS No 102 1 102 2 Block No 104 105 Plot No 4 To 7, Shivam Residency Off, Surat Bardoli Road, Kadodara Palsana, Surat, Gujarat, 394327	05th Nov 2026	Rs.5,10,739.00 (Rupees Five Lakhs Ten Thousand Seven Hundred Thirty Nine Only) + Rs. 1,79,257.00 (Rupees One Lakhs Seventy Nine Thousand Two Hundred Fifty Seven Only)

PLACE : Gujarat | DATE : 21.11.2026 SD/- AUTHORIZED OFFICER, PNB HOUSING FINANCE LIMITED

इंडियन बैंक Indian Bank — इलाहाबाद ALLAHABAD

STRESSED ASSET MANAGEMENT BRANCH
2nd Floor, Deshana Chamber, Usmanpura, Ahmedabad-380014
Mo.: 7018909979, Email : armbahmedabad@indianbank.co.in

E-AUCTION SALE NOTICE

APPENDIX- IV-A" [See proviso to Rule 8(6) / 9(1)] Sale notice for sale of immovable properties

E-Auction Sale Notice for Sale of Immovable Assets under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8(6) of the Security Interest (Enforcement) Rules, 2002

Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described immovable property mortgaged/charged to the Secured Creditor, the **Physical Possession** of which has been taken by the Authorized Officer of **Indian Bank, Stressed Asset Management (SAM) Branch, Ahmedabad,** Secured Creditor, will be sold on **"As is where is", "As is what is", and "Whatever there is"** on **14.12.2026 (Monday) at 11.00 AM to 04.00 PM**, for recovery of **Rs. 10,91,27,683/- (Rupees Ten Crore Ninety One Lakhs Twenty Seven Thousand Six Hundred Eighty Three Only) as on 19.11.2026** together with further interest thereon and incidental expenses, costs, charges etc due to the **Indian Bank, Stressed Asset Management (SAM) Branch, Ahmedabad,** Secured Creditor, from

The specific details of the property intended to be brought to sale through e-auction mode are enumerated below :

Sr. No.	Name & address of Borrowers / Guarantors / Mortgagors	Detailed description of the Property	Reserve Price / EMD / Bid inc. amount	Property ID No./ Nature of Possession
1	1. M/s. Shreenathji Cotton and Oil Industries (Partnership Firm/Borrower & Mortgagor) 2. Kamleshbhai Devshibhai Likhiya (Partner, Guarantor & Mortgagor) 3. Girishbhai Devshibhai Likhiya (Partner & Guarantor & Mortgagor) 4. Gitaben Pravinbhai Likhiya (Partner & Guarantor & Mortgagor) 5. Muktaben Devshibhai Likhiya (Partner & Guarantor) 6. Bharatbhai Meghjibhai Charola (Partner & Guarantor) Branch : SAM Large, Ahmedabad	All that piece and parcel of the immovable property bearing Flat No. 403, Plot No. 4/p, Angan Palace, S.No. 1681/1/p, Bonipark, Opp. Ravapar Village, Ravapar Road, Taluka Morbi, distt. Morbi, in the state of Gujarat admeasuring 108.27 sq mtrs owned by Kamleshbhai Deveshibhai Likhiya. The Boundaries : North : Road, South : Staircase, Lift, Passage & Flat No. 401, East : Flat No. 404, West : Road	24,30,000/- ---------- 2,43,000/- ---------- 50,000/-	IDIB277500300 ---------- Physical Possession

- **Encumbrances on property : Not Known**
- **Date and time of E-Auction : 14.12.2026 at 11:00 AM to 04:00 PM**
- **Date and time of EMD : By 11.12.2026 till 04:00 PM**
- **Contact Person : Mr. Mahipal Singh (Authorised Officer), M.: 7018909979**

Bidders are advised to visit the website **(https://www.baanknet.com)** of our e auction service provider **PSB Alliance Pvt. Ltd.** to participate in online bid. For Technical Assistance Please call **8291220220.** For Registration status and for EMD status please email to **support.baanknet@psballiance.com** For property details and photograph of the property and auction terms and conditions please visit: **https://www.baanknet.com** and for clarifications related to this portal, please contact **PSB Alliance Pvt. Ltd, Contact No. 8291220220.** Bidders are advised to use Property ID Number mentioned above while searching for the property in the website with **https://www.baanknet.com**

Property Location, Photos & Document (Sale Notice Image)

Date : 20.11.2026 I Place : Ahmedabad **Authorised Officer, Indian Bank**

AU SMALL FINANCE BANK — A SCHEDULED COMMERCIAL BANK

AU SMALL FINANCE BANK LIMITED (A SCHEDULED COMMERCIAL BANK)

Regd. Office: 19-A, Dhuleshwar Garden, Ajmer Road, Jaipur - 302001, Rajasthan, (India). (CIN:L36911RJ1996PLC011381)

APPENDIX-IV-A- [See proviso to rule 8(6)] Sale notice for sale of immovable properties

E-auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002.

Notice is hereby given to the public in general and in particular to the Borrower (s)/ Co-Borrower (s)/Mortgagor (s) and Guarantor (s) that the below described immovable properties mortgaged to the Secured Creditor, the constructive/physical possession of which has been taken by the Authorised Officer of **AU Small Finance Bank Limited (A Scheduled Commercial Bank)**,the same shall be referred herein after as **AUSFB**. The Secured Assets will be sold on **"As is where is", "As is what is",** and **"Whatever there is"** basis through E-Auction for recovery of amount mentioned in the table below along with further interest, cost, charges and expenses being due to **AUSFB** viz. Secured Creditor.

It is hereby informed you that we are going to conduct public E-Auction through website **https://sarfaesi.auctiontiger.net**

Loan A/c No./ Name of Borrowers/Co Borrowers/ Mortgagors/Guarantor	Date & Amount of 13(2) Demand Notice	Date Of Possession	Reserve Price For Property	Earnest Money For Property	Date & Time Of E-Auction	Date of Bid Submission	E-Auction Place of Tender Submission	Contact Person and Property Visit Date
(Loan A/C No.) L19660000077675, Chaudhari Nileshkumar Shankarbhai (Borrower), Chaudhari Jignaben Nileshkumar (Co-Borrower), Chaudhari Shankarbhai Dungarbhai (Co-Borrower)	26-Feb-24 Rs. 2,55,241/- Rs. Two Lac Fifty-Five Thousand Two Hundred Forty-One Only. As On 21-Feb-24	03-Jul-26	Rs. 2,50,000/- Rs. Two Lac Fifty Thousand Only.	Rs. 25,000/- Rs. Twenty-Five Thousand Only.	**30-Dec-26** 2.00 PM to 4.00 PM with unlimited extension of 5 minutes	On or Before **28-Dec-26**	**Au Small Finance Bank Ltd., Branch Address : -** Plot No. 3A, Chalta No 138 , City Survey No 5598, Ahmedabad Highway, Dist. Mehsana, Gujarat 382721	Indrasinh Makwana- 6353987276 / 9773358234- auctions@aubank.in **23-Dec-26**
Description of Property: All that piece and parcel of immovable Property Bearing Property No-249, Sr. No. 292, At-Randala Ta-Visnagar Dist-Mehsana Registration Sub-District Visnagar and District-Mehsana,Gujarat **Admeasuring:-450.00 Sq.Ft**								
(Loan A/C No.) L19660000008757, Vaghel Vijaybhai Amrutbhai (Borrower), Vaghela Dinuben Amrutbhai (Co-Borrower),	20-Jun-24 Rs. 2,41,840/- Rs. Two Lac Forty-One Thousand Eight Hundred Forty Only. As On 15-Jun-24	15-Aug-26	Rs. 2,70,000/- Rs. Two Lac Seventy Thousand Only.	Rs. 27,000/- Rs. Twenty-Seven Thousand Only.	**30-Dec-26** 2.00 PM to 4.00 PM with unlimited extension of 5 minutes	On or Before **28-Dec-26**	**Au Small Finance Bank Ltd., Branch Address : -** Plot No. 3A, Chalta No 138 , City Survey No 5598, Ahmedabad Highway, Dist. Mehsana, Gujarat 382721	Indrasinh Makwana- 6353987276 / 9773358234- auctions@aubank.in **23-Dec-26**
Description of Property: All that piece and Parcel of immovable Property bearing Property no.1/7, Assessement Sr. no.11. At Nugar,Ta & Dist-Mehsana, Registration Sub District. Mehsana and District, Mehsana,Gujarat **Admeasuring:-675.Sq.Ft**								
(Loan A/C No.) L23630000081005, Bhoi Sumitraben Kanubhai (Borrower), Bhoi Kanubhai Punambhai (Co-Borrower),	15-Jul-25 Rs. 8,67,317/- Rs. Eight Lac Sixty-Seven Thousand Three Hundred Seventeen Only. As On 15-Jul-25	22-Aug-26	Rs. 8,50,000/- Rs. Eight Lac Fifty Thousand Only.	Rs. 85,000/- Rs. Eighty-Five Thousand Only.	**30-Dec-26** 2.00 PM to 4.00 PM with unlimited extension of 5 minutes	On or Before **28-Dec-26**	**Au Small Finance Bank Ltd, Branch Office :-** Shop No 1/5, Gr Flr, Shree Ram Arcade Station Road Anand - 388001	Hardik Rathod- 8306995589 / 9773358234- auctions@aubank.in **23-Dec-26**
Description of Property: Rough Terrace Having Sojitra City Survay Sheet No 2/1 City Survey No 210, As Per Akarni Patrak Assessment Sheet Provided By Sojitra Nagar Seva Sadan In The Middle Of Bhudarjis Pole Of Moje Village Sojitra In Registration Dist Anand,Gujarat **Admeasuring:-45.70 Sq.Mtr**								
(Loan A/C No.) L22630000046654, Raval Arunbhai Khatabhai (Borrower), Raval Asmitaben Arunbhai (Co-Borrower),	12-Sep-25 Rs. 5,09,397/- Rs. Five Lac Nine Thousand Three Hundred Ninety-Seven Only. As On 10-Sep-25	26-Aug-26	Rs. 4,40,000/- Rs. Four Lac Forty Thousand Only.	Rs. 44,000/- Rs. Forty-Four Thousand Only.	**30-Dec-26** 2.00 PM to 4.00 PM with unlimited extension of 5 minutes	On or Before **28-Dec-26**	**Au Small Finance Bank Ltd., Branch Address : -** 11/12, 2Nd Floor, J9 Centre, Opp New Income Tex Office Nr. Star Bazar Adajan, Dist Surat 395009 Gujarat	Rahul Maurya- 8980052485 / 9773358234- auctions@aubank.in **23-Dec-26**
Description of Property: Immovable property bearing Flat No. 103, on the 1st Floor , Undivided share in the land of , in " Bhaktidhara Residency , Building No. A-3 " , situated at Revenue survey no. 56,57,59 Paiki, block no. 130 of Moje Village : Sayan, Ta: Olpad, Dist : Surat,Gujarat **Admeasuring:-366 Sq.Ft**								
(Loan A/C No.) L23630000034505, Subhash Chandra Fanat (Borrower), Tina Kumari Subhashchandra Fanat (Co-Borrower),	04-Dec-24 Rs. 8,03,238/- Rs. Eight Lac Three Thousand Two Hundred Thirty-Eight Only. As On 13-Nov-24	26-Aug-26	Rs. 5,50,000/- Rs. Five Lac Fifty Thousand Only.	Rs. 55,000/- Rs. Fifty-Five Thousand Only.	**30-Dec-26** 2.00 PM to 4.00 PM with unlimited extension of 5 minutes	On or Before **28-Dec-26**	**Au Small Finance Bank Ltd., Branch Address : -** 11/12, 2Nd Floor, J9 Centre, Opp New Income Tex Office Nr. Star Bazar Adajan, Dist Surat 395009 Gujarat	Rahul Maurya- 8980052485 / 9773358234- auctions@aubank.in **23-Dec-26**
Description of Property: All that piece and parcel of immovable Property bearing no Flat No.:B/504,on the 5th Floor, undivided share in the land of "Shreeji Complex, Building No.B of Shiv Shakti Estate Part-1" Situated at Block No.507 ,Paiki Plot No.79,80,81,82,83,84, of Moje/Village:Olpad,Taluka-Olpad,Dist:Surat,Gujarat **Admeasuring:-570 sq.ft**								
(Loan A/C No.) L22630000065088, Bimnapallipdmasali Shrinivas (Borrower), Yashoda Bimnapallipdmasali Shrinivas (Co-Borrower),	04-Dec-24 Rs. 6,52,928/- Rs. Six Lac Fifty-Two Thousand Nine Hundred Twenty-Eight Only. As On 13-Nov-24	26-Aug-26	Rs. 4,70,000/- Rs. Four Lac Seventy Thousand Only.	Rs. 47,000/- Rs. Forty-Seven Thousand Only.	**30-Dec-26** 2.00 PM to 4.00 PM with unlimited extension of 5 minutes	On or Before **28-Dec-26**	**Au Small Finance Bank Ltd., Branch Address : - 11/12,** 2Nd Floor, J9 Centre, Opp New Income Tex Office Nr. Star Bazar Adajan, Dist Surat 395009 Gujarat	Rahul Maurya- 8980052485 / 9773358234- auctions@aubank.in **23-Dec-26**
Description of Property: All that piece and parcel of immovable Property bearing no Flat No.:201 on the 2nd Floor, in "Dharmanandan Residency of Soni Park Housing Society-2" Situated at Block No.:2,4,5,11-A,12,13-A,14,15,16,39,40-A,41,42,43,157,323-A,325,326 paiki New Block No.:2 paiki Plot no.2/73 & 2/74, of Moje/Village:Tatithaiya,Taluka-Palsana,Dist:Surat, Gujarat **Admeasuring:-585 Sq.ft**								
(Loan A/C No.) L22630000001930, Sutariya Keyur Gordhanbhai (Borrower), Sutariya Dayaben Gordhanbhai (Co-Borrower),	21-Nov-24 Rs. 10,22,296/- Rs. Ten Lac Twenty-Two Thousand Two Hundred Ninety-Six Only. As On 14-Oct-24	26-Aug-26	Rs. 6,00,000/- Rs. Six Lac Only.	Rs. 60,000/- Rs. Sixty Thousand Only.	**30-Dec-26** 2.00 PM to 4.00 PM with unlimited extension of 5 minutes	On or Before **28-Dec-26**	**Au Small Finance Bank Ltd., Branch Address : - 11/12,** 2Nd Floor, J9 Centre, Opp New Income Tex Office Nr. Star Bazar Adajan, Dist Surat 395009 Gujarat	Rahul Maurya- 8980052485 / 9773358234- auctions@aubank.in **23-Dec-26**
Description of Property: All that right , title and interest in Flat No.204, 2nd Floor of J.M.Complex constructed on land bearing Plot No.47,48,49 and 50 of Vallabh Nagar organized on land bearing block no.121 of Vareli Sub District Palsana District Surat,Gujarat **Admeasuring:-408 Sq.ft**								
(Loan A/C No.) L22630000018788, Pathan Ilyaskhan Bismillakhan (Borrower), Rizwana Mozim Mova (Co-Borrower),	15-Jun-24 Rs. 12,25,426/- Rs. Twelve Lac Twenty-Five Thousand Four Hundred Twenty-Six Only. As On 10-Jun-24	30-Aug-26	Rs. 9,20,000/- Rs. Nine Lac Twenty Thousand Only.	Rs. 92,000/- Rs. Ninety-Two Thousand Only.	**30-Dec-26** 2.00 PM to 4.00 PM with unlimited extension of 5 minutes	On or Before **28-Dec-26**	**Au Small Finance Bank Ltd, Branch Office :-** Ground Floor, Om Business Plaza Halar Road Valsad - 396001	Rahul Maurya- 8980052485 / 9773358234- auctions@aubank.in **23-Dec-26**
Description of Property: Property bearing residential flat no. A/307, Third Floor of the A Building known as SUNRISE RESIDENCY", City Survey No. 871, Survey No. 119/1+2+3, is Situated at: Sanjan, Taluka Umbergaon, District Valsad, State Gujarat, **Admeasuring:- 79.08 Sq.Mtr**								

Loan A/c No./ Name of Borrowers/Co Borrowers/ Mortgagors/Guarantor	Date & Amount of 13(2) Demand Notice	Date Of Possession	Reserve Price For Property	Earnest Money For Property	Date & Time Of E-Auction	Date of Bid Submission	E-Auction Place of Tender Submission	Contact Person and Property Visit Date
(Loan A/C No.) L22630000067094, Soni Rajbanshi (Borrower), Sanju Devi (Co-Borrower),	26-Sep-25 Rs. 9,42,351/- Rs. Nine Lac Forty-Two Thousand Three Hundred Fifty-One Only. As On 25-Sep-25	30-Aug-26	Rs. 7,40,000/- Rs. Seven Lac Forty Thousand Only.	Rs. 74,000/- Rs. Seventy-Four Thousand Only.	**30-Dec-26** 2.00 PM to 4.00 PM with unlimited extension of 5 minutes	On or Before **28-Dec-26**	**Au Small Finance Bank Ltd, Branch Office :-** Ground Floor, Om Business Plaza Halar Road Valsad - 396001	Rahul Maurya- 8980052485 / 9773358234- auctions@aubank.in **23-Dec-26**
Description of Property: Property bearing Flat no 405, fourth floor of the A Building know as Hariom Complex, survey no 255 Paikee Plot no Plot no 55 at Village Chhiri Taluka Vapi District Valsad,Gujarat **Admeasuring:-660 Sq.ft**								
(Loan A/C No.) L20630000000715 & L20630000001843, Soni Manishbhai Sureshbhai (Borrower), Soni Kinnari Manishbhai (Co-Borrower),	21-Nov-24 Rs. 9,51,661/- Rs. Nine Lac Fifty-One Thousand Six Hundred Sixty-One Only. As On 14-Oct-24	02-Sep-26	Rs. 7,00,000/- Rs. Seven Lac Only.	Rs. 70,000/- Rs. Seventy Thousand Only.	**30-Dec-26** 2.00 PM to 4.00 PM with unlimited extension of 5 minutes	On or Before **28-Dec-26**	**Au Small Finance Bank Ltd., Branch Address : -** 404-406, Golden Icon Building

કબજા નોટીસ (સ્થાવર મિલકત માટે) નિયમ ૮ (૧)

આથી, આઇઆઇએફએલ હોમ ફાયનાન્સ લીમીટેડ (અગાઉ ઇન્ડિયા ઇન્ફોલિન હાઉસિંગ ફાયનાન્સ લીમીટેડ તરીકે જાણીતી) (આઇઆઇએફએલ-એચએફએલ) ના નીચે સહી કરનાર અધિકૃત અધિકારીએ સિક્યોરીટાઇઝેશન અને રીકન્સ્ટ્રક્શન ઓફ ફાયનાન્શિયલ એસેટ્સ અને એન્ફોર્સમેન્ટ ઓફ સિક્યોરીટી ઇન્ટરેસ્ટ એક્ટ, ૨૦૦૨ હેઠળ અને સિક્યોરીટી ઇન્ટરેસ્ટ (એન્ફોર્સમેન્ટ) નિયમો, ૨૦૦૨ ના નિયમ ૩ સાથે વંચાતી કલમ ૧૩ (૧૨) હેઠળ મળતી સત્તાનો ઉપયોગ કરીને કંપનીના અધિકૃત અધિકારી દ્વારા અહી નીચે જણાવેલ દેવાદારો/સહ-દેવાદારોને માંગણા નોટીસ જારી કરી નોટીસમાં જણાવેલ રકમ જણાવેલ નોટીસ મળ્યાની તારીખથી ૬૦ દિવસની અંદર ચુકવવા જણાવ્યું હતું. દેવાદારો રકમની પરત ચુકવણી કરવામાં નિષ્ફળ ગયા હોવાથી નીચે સહી કરનારે જણાવેલ નિયમોના નિયમ ૮ સાથે વંચાતી જણાવેલ એક્ટની કલમ ૧૩(૪) હેઠળ તેમને પ્રાપ્ત સત્તાનો ઉપયોગ કરીને નીચે જણાવેલ મિલકતનો કબજો લઇ લીધો છે. ખાસ કરીને દેવાદાર અને જાહેર જનતાને મિલકત સાથે કોઇ સોદો ન કરવા સાવધ કરવામાં આવે છે અને મિલકત સાથેનો કોઇપણ સોદો આઇઆઇએફએલ એચએફએલની અહી નીચે જણાવેલ રકમ અને તેના પરના વ્યાજના ચાર્જને આધિન રહેશે. એક્ટની કલમ ૧૩ ની પેટા કલમ (૮) ની જોગવાઇઓ પ્રત્યે દેવાદારોનું ધ્યાન દોરવામાં આવે છે, જો દેવાદારો આઇઆઇએફએલ એચએફએલની બાકી રકમ તેમજ લાગુ તમામ કોસ્ટ, ચાર્જ અને ખર્ચની રકમ, વેચાણ અને ટ્રાન્સફરની તારીખ પહેલા કોઇપણ સમયે પતાવટ કરે છે, તો સિક્યોર્ડ એસેટ્સનું આઇઆઇએફએલ એચએફએલ દ્વારા વેચાણ અથવા તબદીલી કરવામાં આવશે નહી અને આઇઆઇએફએલ એચએફએલ દ્વારા સિક્યોર્ડ એસેટ્સના વેચાણ અને ટ્રાન્સફર માટે કોઇ પગલા લેવામાં આવશે નહી.

દેવાદાર(રો) / સહ-દેવાદાર(રો)નું નામ	સિક્યોર્ડ એસેટ્સની વિગત (સ્થાવર મિલકત)	કુલ બાકી રકમ (રૂ.) માં	માંગણા નોટીસની તારીખ	માંગણા નોટીસની તારીખ
શ્રી વિજ્યજી રાણાજી ઠાકરડા, શ્રીમતી કૈલાશબેન વિજ્યજી ઠાકરડા, મીલક (**પ્રોજેક્ટ નં. આઇએલ૧૦૬૦૮૧૬૬**)	મિલકત નં. ૫૪૮, ગામ-અરસામડા, તાલુકો-વડાલી, જિલ્લો-સાંબરકાંઠા, ગુજરાત-૩૮૩૨૪૫ ખાતેની મિલકતના તમામ ભાગ અને હિસ્સા. એરિયા ક્ષેત્રફળ (ચો. ફુટ) : મિલકતનો પ્રકાર : જમીન એરિયા, બિલ્ટ અપ એરિયા, કાર્પેટ એરિયા, મિલકત એરિયા : ૭૨૦	**રૂા. ૨૨૯૧૮૭૭.૮૧/-** (રૂપિયા બાવીસ લાખ એકાવન હજાર આઠસો સીત્યોતેર અને એકત્યાંશી પૈસા પુરા)	**૧૧-૦૮-૨૦૨૬**	**૧૮-૧૧-૨૦૨૬**
શ્રી સંજયકુમાર પ્રભાતસિંહ મકવાણા, શ્રીમતી રિમલાબેન પરબતસિંહ મકવાણા (**પ્રોજેક્ટ નં. આઇએલ ૧૦૩૬૫૦૪૩**)	મિલકત નં. ૬૩, મુકામ-પીએ-વાલપુર (વાલડી), જીવુંડી, મહાકાળી મંદિર પાસે, તાલુકો-હિંમતનગર, જિલ્લો-સાંબરકાંઠા, ગુજરાત-૩૮૩૦૦૧, ભારત ખાતેની મિલકતના તમામ ભાગ અને હિસ્સા. એરિયા ક્ષેત્રફળ (ચો. ફુટ) : મિલકતનો પ્રકાર : જમીન એરિયા, બિલ્ટ અપ એરિયા, કાર્પેટ એરિયા, મિલકત એરિયા : ૧૦૦૦.૦૦, ૧૦૦૦.૦૦, ૧૦૦૦.૦૦	**રૂા. ૭૯૩૩૧૫/-** (રૂપિયા સાત લાખ સત્તાણું હજાર ત્રણસો પંદર પુરા)	**૩૧-૦૭-૨૦૨૫**	**૧૮-૧૧-૨૦૨૬**

વધુ વિગતો માટે શાખા ઓફીસના અધિકૃત અધિકારીનો સંપર્ક કરવા વિનંતી છે : **ઇન્ડિયા ઇન્ફોલાઇન ફાયનાન્સ લીમીટેડ, શોપ નં. ૨ અને ૩, કુમાર હાઉસ, દુર્ગા મીલ કંપાઉન્ડ, કુમાર ઇલેક્ટ્રીક શોરૂમ પાસે, હિંમતનગર-૩૮૩૦૦૧** અથવા કોર્પોરેટ ઓફીસ: પ્લોટ નં. ૯૮, ફેઝ-૪, ઉદ્યોગ વિહાર, ગુરગાંવ, હરિયાણા.

સ્થળ : ગુજરાત,
તારીખ : ૨૧-૧૧-૨૦૨૬

સહી/- અધિકૃત અધિકારી,
આઇઆઇએફએલ હોમ ફાયનાન્સ લીમીટેડ વતી

બજાજ હાઉસિંગ ફાયનાન્સ લીમીટેડ

કોર્પોરેટ ઓફીસ : સેરીબ્રમ આઇટી પાર્ક બી-૨ બિલ્ડીંગ, પાંચમો માળ, કલ્યાણી નગર, પુણે, મહારાષ્ટ્ર-૪૧૧૦૧૪.
શાખા ઓફીસ : ચોથો માળ, આરકે પ્લાઝા, ૪૦૯-૪૧૦, આર.કે. પ્લાઝા, દિવાલીપુરા, વડોદરા-૩૯૦૦૦૭, ગુજરાત

કબજા નોટીસ

સિક્યોરીટાઇઝેશન અને રીકન્સ્ટ્રક્શન ઓફ ફાયનાન્શિયલ એસેટ્સ અને એન્ફોર્સમેન્ટ ઓફ સિક્યોરીટી ઇન્ટરેસ્ટ એક્ટ, ૨૦૦૨ ની કલમ ૧૩(૪) હેઠળ. સિક્યોરીટી ઇન્ટરેસ્ટ (એન્ફોર્સમેન્ટ) નિયમો, ૨૦૦૨ નો નિયમ ૮-(૧). (પરિશિષ્ટ ૪)

જત જણાવવાનું કે મેસર્સ બજાજ હાઉસિંગ ફાયનાન્સ લીમીટેડ (બીએચએફએલ) ના નીચે સહી કરનાર અધિકૃત અધિકારીએ સિક્યોરીટાઇઝેશન અને રીકન્સ્ટ્રક્શન ઓફ ફાયનાન્શિયલ એસેટ્સ અને એન્ફોર્સમેન્ટ ઓફ સિક્યોરીટી ઇન્ટરેસ્ટ એક્ટ, ૨૦૦૨ હેઠળ અને સિક્યોરીટી ઇન્ટરેસ્ટ (એન્ફોર્સમેન્ટ) નિયમો, ૨૦૦૨ ના નિયમ ૩ સાથે વંચાતી કલમ ૧૩(૨) હેઠળ મળેલ સત્તાનો ઉપયોગ કરીને આહીં નીચે જણાવેલ દેવાદાર(રો)/સહ-દેવાદારો/ જામીનદાર(રો) ને નોટીસમાં જણાવેલ રકમ જણાવેલ નોટીસ મળ્યાની તારીખથી ૬૦ દિવસની અંદર ચુકવવા જણાવ્યું હતું. દેવાદાર(રો)/સહ-દેવાદારો/ જામીનદાર(રો) રકમની પરત ચુકવણી કરવામાં નિષ્ફળ ગયા છે, પરિણામે દેવાદાર(રો)/સહ-દેવાદારો/જામીનદાર(રો) અને જાહેર જનતાને અહીં નોટીસ આપવામાં આવે છે કે મેસર્સ બજાજ હાઉસિંગ ફાયનાન્સ લીમીટેડના વતી નીચે સહી કરનારે સદરહું કાયદાની કલમ ૧૩(૪) હેઠળ પ્રાપ્ત સત્તાનો ઉપયોગ કરીને અહીં નીચે જણાવેલ મિલકતનો ભૌતિક કબજો મેળવી લીધો છે. પરિણામે ખાસ કરીને દેવાદાર(રો)/સહ-દેવાદારો/જામીનદાર(રો) અને જાહેર જનતાને નીચે જણાવેલ મિલકત સાથે સોદો ન કરવા સાવધ કરવામાં આવે છે અને જણાવેલ મિલકત સાથેનો કોઇપણ સોદો બીએચએફએલની અહીં નીચે જણાવેલ રકમ(મો) અને તેના પરના ચડત વ્યાજના પ્રથમ ચાર્જને આધિન રહેશે.

દેવાદાર(રો)/જામીનદાર(રો) નું નામ (લોન એકાઉન્ટ નંબર, શાખાનું નામ)	સિક્યોર્ડ મિલકત (સ્થાવર મિલકતની) ની વિગત	માંગણા નોટીસની તારીખ અને રકમ	ભૌતિક કબજાની તારીખ
શાખા : બરોડા (લોન નંબર : H413HLT1337659 and H413HHL1335939 ૧. ગીરી પુજા શિવશંકર જે પુજા શિવશંકર ગીરી (દેવાદાર) સરનામું : ડી-૬૫, પંચવટી સોસાયટી રિફાઇનરી રોડ ઇન્ડસ્ટ્રીયલ એસ્ટેટ ગોરવા વડોદરા-૩૯૦૦૧૬, **અહીં પણ :** ફ્લેટ નં. બી-૪૦૪, ટાવર નં. બી, ચોથો માળ, કિશન આઇકોન, બ્લોક/સર્વે નં. ૩૦૩, ફાઇનલ પ્લોટ નં. ૮૯, ગામ-માણેજા, બરોડા, માણેજા, વડોદરા, ગુજરાત-૩૯૦૦૧૪	ફ્લેટ નં. બી-૪૦૪, ટાવર નં. બી, ચોથો માળ, કાર્પેટ એરિયા ક્ષેત્રફળ આશરે ૫૬.૪૬ ચો.મી., બાલ્કની વરંડા અને વોશ એરિયા ક્ષેત્રફળ આશરે ૬.૫૧ ચો.મી., 'કિશન આઇકોન', મુકામ-જમીનનો બ્લોક સર્વે નં. ૩૦૩, ટી.પી. નં. ૩૩, એફ.પી. નં. ૮૯, ક્ષેત્રફળ આશરે ૮૩૯૭ ચો.મી., પશ્ચિમ બાજુ એરિયા ક્ષેત્રફળ આશરે ૩૩૫૮ ચો.મી., ગામ-માણેજા, તાલુકો અને જિલ્લો-વડોદરા ખાતેની મિલકતના તમામ રાઇટ, ટાઇટલ અને હિત. પુર્વ : ઓટીએસ, લિફ્ટ અને પેસેજ, ફ્લેટ નં. બી-૪૦૫, પશ્ચિમ : સોસાયટીનો અંદરનો રોડ, ઉત્તર : ફ્લેટ નં. એ-૪૦૩, દક્ષિણ : ફ્લેટ નં. બી-૪૦૩	**૦૮-૦૯-૨૦૨૬ રૂા. ૨૫,૬૬,૨૭૬/- (રૂપિયા પચ્ચીસ લાખ છહ્યું હજાર બસો સત્તાયું પુરા)**	**૧૮.૧૧.૨૦૨૬**

ભૌતિક કબજા તારીખ : ૧૮.૧૧.૨૦૨૬, સ્થળ : વડોદરા — **અધિકૃત અધિકારી, બજાજ હાઉસિંગ ફાયનાન્સ લીમીટેડ**

એસઆરજી હાઉસિંગ ફાયનાન્સ લીમીટેડ

SRG HOUSING FINANCE LIMITED
(CIN : L65922RJ1999PLC015440)
રજી. ઓફીસ : ૩૨૧, એસ એમ લોઢા કોમ્પલેક્ષ, શાસ્ત્રી સર્કલ પાસે, ઉદેપુર - ૩૧૩૦૦૧ (રાજસ્થાન), **ફોન :** ૦૨૯૪-૨૪૧૨૬૦૯, **ઇમેઇલ :** info@srghousing.com **વેબસાઇટ :** www.srghousing.com

ભૌતિક કબજા નોટીસ નિયમ ૮(૧) (સ્થાવર મિલકત માટે)

જત જણાવાનું કે એસઆરજી હાઉસિંગ ફાયનાન્સ લીમીટેડ, ૩૨૧, એસએમ લોઢા કોમ્પલેક્ષ, શાસ્ત્રી સર્કલ પાસે, ઉદેપુર-૩૧૩૦૦૧ (રાજસ્થાન) ના નીચે સહી કરનાર અધિકૃત અધિકારીએ સિક્યોરિટાઇઝેશન અને રીકન્સ્ટ્રક્શન ઓફ ફાયનાન્સિયલ એસેટ્સ અને એન્ફોર્સમેન્ટ ઓફ સિક્યોરિટી ઇન્ટરેસ્ટ એક્ટ, ૨૦૦૨ હેઠળ અને સિક્યોરીટી ઇન્ટરેસ્ટ (એન્ફોર્સમેન્ટ) નિયમો, ૨૦૦૨ ના નિયમ ૩ સાથે વંચાતી કલમ ૧૩ (૧૨) હેઠળ પ્રાપ્ત સત્તાનો ઉપયોગ કરીને દેવાદારો/સહ-દેવાદારો/ગીરવેદારો/જમીનદારોને એકાઉન્ટ સામે જણાવેલ તારીખોએ માંગણા નોટીસો જારી કરી દરેક એકાઉન્ટ સામે જણાવેલ રકમ જણાવેલ નોટીસોની બજવણીની તારીખથી ૬૦ દિવસની અંદર ચુકવવા જણાવ્યું હતું. દેવાદારો/સહ-દેવાદારો/ગીરવેદારો/જમીનદારો રકમની પરત ચુકવણી કરવામાં નિષ્ફળ ગયા હોવાથી દેવાદારો/સહ-દેવાદારો/ગીરવેદારો અને જમીનદારો અને જાહેર જનતાને આથી નોટીસ આપવામાં આવે છે કે નીચે સહી કરનારે જણાવેલ નિયમોના નિયમ ૮ સાથે વંચાતી જણાવેલ એક્ટની કલમ ૧૩(૪) હેઠળ તેમને પ્રાપ્ત સત્તાનો ઉપયોગ કરીને અહીં નીચે જણાવેલ મિલકતોનો **ભૌતિક કબજો** દરેક એકાઉન્ટ સામે જણાવેલ તારીખોએ લઇ લીધો છે. ખાસ કરીને દેવાદારો/સહ-દેવાદારો/ગીરવેદારો/ જમીનદારો અને જાહેર જનતાને આથી **મિલકતો સાથે કોઇ સોદો ન કરવા** સાવધ કરવામાં આવે છે અને મિલકતો સાથેનો કોઇપણ સોદો એસઆરજી હાઉસિંગ ફાયનાન્સ લીમીટેડ, ૩૨૧, એસએમ લોઢા કોમ્પલેક્ષ, શાસ્ત્રી સર્કલ પાસે, ઉદેપુર, ૩૧૩૦૦૧ (રાજસ્થાન) ની નીચે જણાવેલ રકમો વત્તા ચડત વ્યાજ અને છુટકારા સુધી તેના પરના કોસ્ટ / ચાર્જને આધિન રહેશે.
સિક્યોર્ડ એસેટ પરત મેળવવા માટે ઉપલબ્ધ સમયના સબંધમાં, એક્ટની કલમ ૧૩ની પેટા કલમ (૮) ની જોગવાઇઓ પ્રત્યે દેવાદારો/સહ-દેવાદારો/ગીરવેદારો/ જમીનદારોનું ધ્યાન દોરવામાં આવે છે.

ક્રમ નં.	લોન એકાઉન્ટ નંબર (લોન)/ દેવાદાર/ સહ-દેવાદાર/ જામીનદાર	૧) માંગણા નોટીસની તારીખ ૨) ભૌતિક કબજાની તારીખ ૩) માંગણા નોટીસ મુજબ દાવાની રકમ	સ્થાવર મિલકતની વિગત (તેના પર બંધાયેલ અથવા બાંધવામાં આવનાર બિલ્ડીંગો અને સ્ટ્રક્ચર્સ તેમજ જમીન સાથે કાયમી રીતે જોડાયેલ ફીક્સર્સ અને ફીટીંગ્સ)
૧	HLR00000000020315 શ્રી મકવાણા ગોપાલ મુળજીભાઇ જે શ્રી મકવાણા મુળજીભાઇના પુત્ર (દેવાદાર), શ્રી મકવાણા મુળજીભાઇ રાણાભાઇ જે શ્રી મકવાણા રાણાભાઇના પુત્ર (સહ-દેવાદાર-૧), શ્રીમતી મકવાણા મુક્તાબેન મુળજીભાઇ જે શ્રી મકવાણા મુળજીભાઇના પત્ની (સહ-દેવાદાર-૨), શ્રી પંચાલ ગૌત્તમભાઇ જે શ્રી પંચાલ જેંયાભાઇના પુત્ર (જામીનદાર	૧. માંગણા નોટીસની તારીખ : ૧૭-૧૨-૨૦૨૫ ૨. ભૌતિક કબજાની તારીખ : ૧૫-૧૧-૨૦૨૬ ૩. માંગણા નોટીસ મુજબ દાવાની રકમ: રૂા. ૫,૨૮,૪૨૦/- (રૂપિયા પાંચ લાખ અઠ્ઠાવીસ હજાર ચારસો વીસ પુરા) ૧૬-૧૨-૨૦૨૫ મુજબ વત્તા ૧૭-૧૨-૨૦૨૫ થી લાગુ ચડત વ્યાજ, આકસ્મિક ખર્ચ, કોસ્ટ, ચાર્જ વગેરે.	શ્રી મુળજીભાઇ રાણાભાઇ મકવાણા જે શ્રી રાણાભાઇ મકવાણાના પુત્રના નામે રહેલ ગ્રામ પંચાયત મિલકત નં. ૨૨૦, (હાઉસ નં. ૨૨૦), મુહલાનું નામ : આજા - વિસ્તાર-૧), ગામ-ખાડ, ધોરણજી, તાલુકો-કાલાવડ, જિલ્લો-જામનગર (ગુજરાત) ખાતેની મિલકતના તમામ ભાગ અને હિસ્સા. જમીન એરિયા ક્ષ.૭૫.૦૦ ચો. ફુટ (૬૨.૭૧ ચો.મી.) **ચતુ:સીમા :** પુર્વ : મહેશભાઇનું ઘર, પશ્ચિમ : રોડ, ઉત્તર : માવજીભાઇનું ઘર, દક્ષિણ : રોડ

સ્થળ : ગુજરાત
તારીખ : ૨૧.૧૧.૨૦૨૬

સહી/- અધિકૃત અધિકારી
એસઆરજી હાઉસિંગ ફાયનાન્સ લીમીટેડ

બજાજ હાઉસિંગ ફાયનાન્સ લીમીટેડ

કોર્પોરેટ ઓફીસ : સેરીબ્રમ આઇટી પાર્ક બી-૨ બિલ્ડીંગ, પાંચમો માળ, કલ્યાણી નગર, પુણે, મહારાષ્ટ્ર-૪૧૧૦૧૪, **શાખા ઓફીસ :** ચોથો માળ, આરકે પ્લાઝા, ૪૦૯-૪૧૦, આર.કે. પ્લાઝા, દિવાલીપુરા, વડોદરા-૩૯૦૦૦૭, ગુજરાત

કબજા નોટીસ

સિક્યોરીટાઇઝેશન અને રીકન્સ્ટ્રક્શન ઓફ ફાયનાન્શિયલ એસેટ્સ અને એન્ફોર્સમેન્ટ ઓફ સિક્યોરીટી ઇન્ટરેસ્ટ એક્ટ, ૨૦૦૨ ની કલમ ૧૩(૪) હેઠળ. સિક્યોરીટી ઇન્ટરેસ્ટ (એન્ફોર્સમેન્ટ) નિયમો, ૨૦૦૨ નો નિયમ ૮-(૧). (પરિશિષ્ટ ૪)

જત જણાવવાનું કે મેસર્સ બજાજ હાઉસિંગ ફાયનાન્સ લીમીટેડ (બીએચએફએલ) ના નીચે સહી કરનાર અધિકૃત અધિકારીએ સિક્યોરીટાઇઝેશન અને રીકન્સ્ટ્રક્શન ઓફ ફાયનાન્શિયલ એસેટ્સ અને એન્ફોર્સમેન્ટ ઓફ સિક્યોરીટી ઇન્ટરેસ્ટ એક્ટ, ૨૦૦૨ હેઠળ અને સિક્યોરીટી ઇન્ટરેસ્ટ (એન્ફોર્સમેન્ટ) નિયમો, ૨૦૦૨ ના નિયમ ૩ સાથે વંચાતી કલમ ૧૩(૨) હેઠળ મળેલ સત્તાનો ઉપયોગ કરીને આહીં નીચે જણાવેલ દેવાદાર(રો)/સહ-દેવાદારો/જામીનદાર(રો) ને નોટીસમાં જણાવેલ રકમ જણાવેલ નોટીસ મળ્યાની તારીખથી ૬૦ દિવસની અંદર ચુકવવા જણાવ્યું હતું. દેવાદાર(રો)/સહ-દેવાદારો/ જામીનદાર(રો) રકમની પરત ચુકવણી કરવામાં નિષ્ફળ ગયા છે, પરિણામે દેવાદાર(રો)/સહ-દેવાદારો/જામીનદાર(રો) અને જાહેર જનતાને અહીં નોટીસ આપવામાં આવે છે કે મેસર્સ બજાજ હાઉસિંગ ફાયનાન્સ લીમીટેડના વતી નીચે સહી કરનારે સદરહું કાયદાની કલમ ૧૩(૪) હેઠળ પ્રાપ્ત સત્તાનો ઉપયોગ કરીને અહીં નીચે જણાવેલ મિલકતનો ભૌતિક કબજો મેળવી લીધો છે. પરિણામે ખાસ કરીને દેવાદાર(રો)/સહ-દેવાદારો/જામીનદાર(રો) અને જાહેર જનતાને નીચે જણાવેલ મિલકત સાથે સોદો ન કરવા સાવધ કરવામાં આવે છે અને જણાવેલ મિલકત સાથેનો કોઇપણ સોદો બીએચએફએલની અહીં નીચે જણાવેલ રકમ(મો) અને તેના પરના ચડત વ્યાજના પ્રથમ ચાર્જને આધિન રહેશે.

દેવાદાર(રો)/જામીનદાર(રો) નું નામ (લોન એકાઉન્ટ નંબર, શાખાનું નામ)	સિક્યોર્ડ મિલકત (સ્થાવર મિલકતની) ની વિગત	માંગણા નોટીસની તારીખ અને રકમ	ભૌતિક કબજાની તારીખ
શાખા : બરોડા (લોન એકાઉન્ટ નંબર : H413HHL1337659 and H413HLT1337659 ૧. પુજા શિવશંકર ગીરી (દેવાદાર) સરનામું : ડી-૬૫, પંચવટી સોસાયટી રિફાઇનરી રોડ ઇન્ડસ્ટ્રીયલ એસ્ટેટ ગોરવા વડોદરા-૩૯૦૦૧૬, **અહીં પણ :** ફ્લેટ નં. બી-૪૦૪, ટાવર નં. બી, ચોથો માળ, કિશન આઇકોન, બ્લોક/સર્વે નં. ૩૦૩, ફાઇનલ પ્લોટ નં. ૮૯, ગામ-માણેજા, બરોડા, માણેજા, વડોદરા, ગુજરાત-૩૯૦૦૧૪	ફ્લેટ નં. બી-૪૦૪, ટાવર નં. બી, ચોથો માળ, કાર્પેટ એરિયા ક્ષેત્રફળ આશરે ૫૬.૪૬ ચો.મી., બાલ્કની વરંડા અને વોશ એરિયા ક્ષેત્રફળ આશરે ૬.૫૧ ચો.મી., 'કિશન આઇકોન', મુકામ-જમીનનો બ્લોક સર્વે નં. ૩૦૩, ટી.પી. નં. ૩૩, એફ.પી. નં. ૮૯, ક્ષેત્રફળ આશરે ૮૩૯૭ ચો.મી., પશ્ચિમ બાજુ એરિયા ક્ષેત્રફળ આશરે ૩૩૫૮ ચો.મી., ગામ-માણેજા, તાલુકો અને જિલ્લો-વડોદરા ખાતેની મિલકતના તમામ રાઇટ, ટાઇટલ અને હિત. પુર્વ : ઓટીએસ, લિફ્ટ અને પેસેજ, ફ્લેટ નં. બી-૪૦૫, પશ્ચિમ : સોસાયટીનો અંદરનો રોડ, ઉત્તર : ફ્લેટ નં. એ-૪૦૩, દક્ષિણ : ફ્લેટ નં. બી-૪૦૩	**૦૮-૦૯-૨૦૨૬ રૂા. ૨૫,૬૬,૨૭૬/- (રૂપિયા પચ્ચીસ લાખ છહ્યું હજાર બસો સત્તાયું પુરા)**	**૧૮.૧૧.૨૦૨૬**

ભૌતિક કબજા તારીખ : ૧૮.૧૧.૨૦૨૬, સ્થળ : વડોદરા — **અધિકૃત અધિકારી, બજાજ હાઉસિંગ ફાયનાન્સ લીમીટેડ**

બજાજ હાઉસિંગ ફાયનાન્સ લીમીટેડ

કોર્પોરેટ ઓફીસ : સેરીબ્રમ આઇટી પાર્ક બી-૨ બિલ્ડીંગ, પાંચમો માળ, કલ્યાણી નગર, પુણે, મહારાષ્ટ્ર-૪૧૧૦૧૪. **શાખા ઓફીસ :** ચોથો માળ, આરકે પ્લાઝા, ૪૦૯-૪૧૦, આર.કે. પ્લાઝા, દિવાલીપુરા, વડોદરા-૩૯૦૦૦૭

કબજા નોટીસ

સિક્યોરીટાઇઝેશન અને રીકન્સ્ટ્રક્શન ઓફ ફાયનાન્શિયલ એસેટ્સ અને એન્ફોર્સમેન્ટ ઓફ સિક્યોરીટી ઇન્ટરેસ્ટ એક્ટ, ૨૦૦૨ ની કલમ ૧૩(૪) હેઠળ. સિક્યોરીટી ઇન્ટરેસ્ટ (એન્ફોર્સમેન્ટ) નિયમો, ૨૦૦૨ નો નિયમ ૮-(૧). (પરિશિષ્ટ ૪)

જત જણાવવાનું કે મેસર્સ બજાજ હાઉસિંગ ફાયનાન્સ લીમીટેડ (બીએચએફએલ) ના નીચે સહી કરનાર અધિકૃત અધિકારીએ સિક્યોરીટાઇઝેશન અને રીકન્સ્ટ્રક્શન ઓફ ફાયનાન્શિયલ એસેટ્સ અને એન્ફોર્સમેન્ટ ઓફ સિક્યોરીટી ઇન્ટરેસ્ટ એક્ટ, ૨૦૦૨ હેઠળ અને સિક્યોરીટી ઇન્ટરેસ્ટ (એન્ફોર્સમેન્ટ) નિયમો, ૨૦૦૨ ના નિયમ ૩ સાથે વંચાતી કલમ ૧૩(૨) હેઠળ મળેલ સત્તાનો ઉપયોગ કરીને આહીં નીચે જણાવેલ દેવાદાર(રો)/સહ-દેવાદારો/જામીનદાર(રો) ને નોટીસમાં જણાવેલ રકમ જણાવેલ નોટીસ મળ્યાની તારીખથી ૬૦ દિવસની અંદર ચુકવવા જણાવ્યું હતું. દેવાદાર(રો)/સહ-દેવાદારો/ જામીનદાર(રો) રકમની પરત ચુકવણી કરવામાં નિષ્ફળ ગયા છે, પરિણામે દેવાદાર(રો)/સહ-દેવાદારો/જામીનદાર(રો) અને જાહેર જનતાને અહીં નોટીસ આપવામાં આવે છે કે મેસર્સ બજાજ હાઉસિંગ ફાયનાન્સ લીમીટેડના વતી નીચે સહી કરનારે સદરહું નિયમોના નિયમ ૮(૧) સાથે વંચાતા જણાવેલ એક્ટની કલમ ૧૩(૪) હેઠળ પ્રાપ્ત સત્તાનો ઉપયોગ કરીને અહીં નીચે જણાવેલ મિલકતનો ભૌતિક કબજો મેળવી લીધો છે. પરિણામે ખાસ કરીને દેવાદાર(રો)/સહ-દેવાદારો/જામીનદાર(રો) અને જાહેર જનતાને નીચે જણાવેલ મિલકત સાથે સોદો ન કરવા સાવધ કરવામાં આવે છે અને જણાવેલ મિલકત સાથેનો કોઇપણ સોદો બીએચએફએલની અહીં નીચે જણાવેલ રકમ(મો) અને તેના પરના ચડત વ્યાજના પ્રથમ ચાર્જને આધિન રહેશે.

દેવાદાર(રો)/જામીનદાર(રો) નું નામ (લોન એકાઉન્ટ નંબર, શાખાનું નામ)	સિક્યોર્ડ મિલકત (સ્થાવર મિલકતની) ની વિગત	માંગણા નોટીસની તારીખ અને રકમ	ભૌતિક કબજાની તારીખ
શાખા : અમદાવાદ (લોન નંબર : 418TSHEF501366 and 418HSLEF273333 ૧. ગજ્જર ઉમેશ (દેવાદાર), ૨. પ્રીતીબેન ગજ્જર-પ્રીતીબેન ઉમેશભાઇ ગજ્જર(સહ-દેવાદાર), તમામનું સરનામું : સી-૩૦૩, રાજપા ગ્રીન લેન્ડ, ક્રિશ રેસિડેન્સી, મનમોહન ચાર રસ્તા પાસે, નવા નિકોલ, અમદાવાદ, ગુજરાત-૩૮૨૩૫૦	નીચેની બિન-ખેતીલાયક મિલકતના તમામ ભાગ અને હિસ્સા : રેસિડેન્સીયલ મિલકતનો ફ્લેટ નં. સી-૩૦૩, ત્રીજો માળ, "રાજપા ગ્રીન લેન્ડ રેસિડેન્સી", બિલ્ટ અપ એરિયા ૭૦.૩૮ ચો.મી., તેમજ ૩૪.૧૫ ચો.મી., તેમજ જમીનનો ન વહેંચાયેલ હિસ્સો, જમીનનો સર્વે નં. ૧૦૫ (બી), ટી.પી. સ્કીમ નં. ૧૧૬, એફ.પી. નં. ૨૬/૨, રજીસ્ટર્ડ જિલ્લો-અમદાવાદ, પેટા જિલ્લો-અમદાવાદ-૧૨ (નિકોલ), સિટી-તાલુકો, મોજે-ગામ-નિકોલ, **ચતુ:સીમા :** પુર્વ : ફ્લેટ નં. સી-૩૦૪, પશ્ચિમ : ખુલી જમીન, ઉત્તર : બ્લોક ડી, દક્ષિણ : લિફ્ટ પેસેજ	**૧૦-૦૯-૨૦૨૬ રૂા. ૨૪,૧૬,૯૧૫/- (રૂપિયા ચોવ્વીસ લાખ સોળ હજાર નવસો પંદર પુરા)**	**૧૭.૧૧.૨૦૨૬**
શાખા : બરોડા (લોન નંબર : H413HHL0555271 and H413HLT0562938 ૧. પવિશ ઉમેશચંદ્ર પુરોહિત જે પુરોહિત પવિશ (દેવાદાર) ૨.પાયલ પવિશ પુરોહિત જેપુરોહિત પાયલ (સહ-દેવાદાર), તમામનું સરનામું : બી-૧૦૪, અલ્ટોન એન્કલેવ, નવરચના યુનિવર્સિટી પાસે, વાસણા ભાયલી રોડ, ભાયલી, વડોદરા-૩૯૧૪૧૦	રેસિડેન્સીયલ ફ્લેટ નં. ૧૦૪, ક્ષેત્રફળ ૬૩.૬૪ ચો.મી., બિલ્ટ અપ બાંધકામ એરિયા, પહેલો માળ, ટાવર-બી, 'અલટોન એન્કલેવ', તેમજ જમીનનો ન વહેંચાયેલ પ્રપોશનેટ હિસ્સો, જમીન એરિયા ૨૪.૦૦ ચો.મી., બાંધકામ જમીન, મુકામ-ગામ-ભાયલી, રેવન્યુ સર્વે નં. ૪૧, (જુનો સર્વે નં. ૪૩) અને ટી.પી. નં. ૨, (ઓ.પી. નં. ૧૭), ફાઇનલ પ્લોટ નં. ૧૬, રજીસ્ટ્રેશન જિલ્લો અને પેટા જિલ્લો-વડોદરા ખાતેની સ્થાવર મિલકતના તમામ ભાગ અને હિસ્સા. **ચતુ:સીમા :** પુર્વ : કોમન પેસેજ, પશ્ચિમ : માર્જીન, ઉત્તર : ફ્લેટ નં. બી-૧૦૫, દક્ષિણ : માર્જીન	**૦૮-૦૯-૨૦૨૬ રૂા. ૨૬,૮૬,૦૩૭/- (રૂપિયા છવ્વીસ લાખ છ્યાસીં હજાર સાડત્રીસ પુરા)**	**૧૭.૧૧.૨૦૨૬**

કબજા તારીખ : ૧૭.૧૧.૨૦૨૬ અને ૧૮-૧૧-૨૦૨૬, સ્થળ : વડોદરા, અમદાવાદ — **અધિકૃત અધિકારી,બજાજ હાઉસિંગ ફાયનાન્સ લીમીટેડ**

pnb Housing Finance Limited
રજીસ્ટર્ડ ઓફીસ : નવમો માળ, અંતરીક્ષ ભવન, ૨૨, કે.જી. માર્ગ, નવી દિલ્હી-૧૧૦૦૦૧, ફોન : ૦૧૧-૨૩૩૫૭૬૧૭, ૨૩૩૫૭૬૨૨, ૨૩૦૦૫૪૧૪ વેબસાઇટ : www.pnbhousing.com
શાખા ઓફીસ : શોપ નં. ૨૦૯, બીજો માળ, સન કોમ્પલેક્ષ-૨, નવજીવન દાળબાટી પાછળ, મોતીપુરા, હિંમતનગર, ગુજરાત-૩૮૩૦૦૧, **શાખા ઓફીસ:** પીએનબી હાઉસિંગ ફાયનાન્સ લીમીટેડ, ઓફીસ નં. ૨૦૬-એ અને બી, બીજો માળ, ત્રિવિધ ચેમ્બર, ફાયર સ્ટેશન સામે, ઋષભ પેટ્રોલ પંપ પાસે, રીંગ રોડ, સુરત-૩૯૫૦૦૨, ગુજરાત

સિક્યોરીટી ઇન્ટરેસ્ટ (એન્ફોર્સમેન્ટ) નિયમો, ૨૦૦૨ ના તારીખ મુજબ સુધારેલ ના નિયમ (૩) ૧ સાથે વંચાતા સિક્યોરીટાઇઝેશન અને રીકન્સ્ટ્રક્શન ઓફ ફાયનાન્સિયલ એસેટ્સ અને એન્ફોર્સમેન્ટ ઓફ સિક્યોરીટી ઇન્ટરેસ્ટ એક્ટ, ૨૦૦૨ ના ચેપ્ટર ૩ ની કલમ ૧૩(૨) હેઠળની નોટીસ.

અમે, પીએનબી હાઉસિંગ ફાયનાન્સ લીમીટેડ (અહીં પછી પીએનબીએચએફએલ) ના નીચે સહી કરનાર અધિકૃત અધિકારીએ સિક્યોરીટાઇઝેશન અને રીકન્સ્ટ્રક્શન ઓફ ફાયનાન્સિયલ એસેટ્સ અને એન્ફોર્સમેન્ટ ઓફ સિક્યોરીટી ઇન્ટરેસ્ટ એક્ટ, ૨૦૦૨ (અહીં પછી એક્ટ તરીકે દર્શાવેલ છે) ના પ્રકરણ ૩ ની કલમ